

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 247 OF 2018

Dated: 1st October, 2019

In the matter of:

Power Transmission Corporation Of Uttarakhand Ltd. Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **04.11.2019.**

Court Master

NR